

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 23-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s)

Mr. Samir Ali Khan, AOR (Not present)

For Respondent(s)

Ms. Garima Prashad, AOR
Ms. Susmita Mahale, Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appeared on behalf of the petitioner.

Perused the office report dated 11th April, 2018.

Learned counsel for the petitioner has not filed the application to bring on record the legal heirs of deceased respondent No.34.

The special leave petition is dismissed qua respondent No.34.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER